

(d) whether this scheme will not cover the spinning mills of Public Sector and Cooperative Sector; and

(e) if so, the details thereof and the reasons therefor?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) to (e) Government have decided to launch Technological Upgradation Fund Scheme (TUFS) for technological upgradation of Textiles and Jute industries. Under the scheme, eligible units from identified textile and jute sectors would be able to apply for loans at applicable rate of interest from designated nodal agencies which, after satisfying themselves, as regards viability etc. would advance loan to applicant unit, stipulating the conditions for repayment of loan etc. The Scheme would cover the weaving, knitting, processing and finishing sectors including composite mills and such of the spinning mills as would choose to undertake technological upgradation alongwith post-spinning activities including processing or weaving. Such of Public Sector/Cooperative Sector unit as fulfil the criteria of eligibility would also be covered. Under this Scheme, interest to the extent of 5%, interest points would be reimbursed to the lending nodal agencies (IDBI, SIDBI & IFCI) by the Ministry of Textiles. Operational details will be discussed in the Steering Committee.

Jessop and Company Ltd.

651. SHRI N.R.K. REDDY:
SHRI HIRA LAL ROY:
SHRI RAJBANSHI MAHTO:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Head Office of Jessop and Company Ltd. building at Calcutta has been sold;

(b) if so, the reasons therefor;

(c) whether the above building was sold out by the authorities with any sanction from the Ministry; and

(d) if not, the action taken against the persons responsible for this?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) Yes Sir.

(b) Sale proceeds of the building were taken as a means of financing the Company's revival scheme as sanctioned by BIFR.

(c) Yes Sir.

(d) Does not arise.

[Translation]

Chhatrapati Sahu Mill of Kolhapur

652. SHRI SADASHIV RAO D. MANDLIK: Will the Minister of TEXTILES be pleased to state:

(a) whether it has come to the notice of the Government that the amount earmarked for modernisation of the National Textile Mills is being diverted for other items;

(b) if so, the details thereof alongwith the reasons therefor;

(c) whether the Government have formulated any scheme to modernise/revive the Chhatrapati district of Maharashtra;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) and (b) Government has been providing funds only for payment of wages, salaries and bonus to NTC to meet the shortfall faced by them in payment of wages, salaries and bonus. Therefore, the question of modernisation fund being diverted for other items does not arise.

(c) to (e) Chhatrapati Sahu Mill of Kolhapur is not an NTC mill. Therefore, Government formulating any scheme for its modernisation/revival does not arise.

New Banks in Gujarat

653. SHRI HARIN PATHAK: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have received any application for seeking permission to set up new private banks in Gujarat;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?